

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**

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**Subject: Observance of silence on 30<sup>th</sup> of January, 2019 in  
memory of martyrdom of Mahatma Gandhi.**

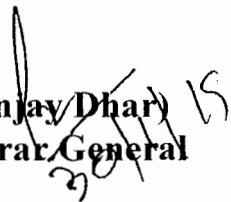
**CIRCULAR**

**No: 101**

**Dated: 30.01.2019**

Silence should be observed and work and movement stopped for two minutes on 30<sup>th</sup> January, 2019 at 11: am in all the Court Rooms and Administrative Branches of the High Court of Jammu and Kashmir in memory of martyrdom of Mahatma Gandhi.

**By order**

  
**(Sanjay Dhar)**  
**Registrar General**

**No: 55069-96/GS**

**Dated:30.01.2019**

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of her Lordship.
2. Registrar Vigilance, High Court of J&K Jammu for information.
3. Registrar Rules, High Court of J&K, Jammu.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar for information and compliance.
5. Secretary to Hon'ble Mr Justice \_\_\_\_\_  
..... for information of his/her Lordship.
6. CPC e-Courts High Court of J&K with the request to upload the Circular on the official website of the High Court.
7. Bench Secretary to Hon'ble Mr/Ms Justice \_\_\_\_\_ for information and necessary compliance.

  
**Registrar General**